

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 2909
TO BE ANSWERED ON AUGUST 02, 2017
PRIVATE FLATS FOR EWS CATEGORY

No. 2909 SHRIMATI KIRRON KHER:
 SHRI ANOOP MISHRA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that residential flats/premises and private flats constructed for EWS category are given on rent to non-Government employees; and

(b) if so, the details thereof and if not, the details of last survey conducted in this regard?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND
URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a) & (b): 'Land' and 'Colonization' are State subjects. Under Pradhan Mantri Awas Yojana (Urban), the Central Government assists State/UT/City Governments in facilitating housing for the urban poor. No such matter regarding renting out of the houses constructed under the Mission to non-Government employees has been undertaken by the Ministry. No such matter has also been brought to the notice of the Ministry by the State/UT Governments.
